NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.01.2018 AT 10.30 AM

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CP (IB) No.22 /7/HDB/2018
SBI
East Cost Energy Pvt Ltd
SBI
Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VKSAJITH Ynsuvadla	Adv	2908011 28	Sq. Chy

Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
Advocati	9966622805	Đ.

ORDER

Heard Mr.V.K.Sajith and Mr.Yasuvardhan, Ld. Counsel for the Petitioner submitted that CP (IB) No.22/7/HDB/2018 is filed as a leading case for taking all these CIRP. Mr.G.Bhupesh Ld. Counsel for the Respondent submitted that, he under take to file Vakalat and waives further notice. The Ld. Counsel for the Petitioner under take to give one set of copy.

Post the case on 09th February 2018.

Member (T)

Member (J)